

Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-25/2003/805/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri B.K. Chetri,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the 19th February, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No.DJB I-11/2019)/658 dtd 18.02.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission w.e.f the evening of 18.02.2019 till the morning of 20.02.2019, as prayed for. The Ld. Chief Judicial Magistrate, Bongaigaon or whoever remains in charge of Ld. Chief Judicial Magistrate shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-25/2003/806-807/A, dated 19.02.19

Copy to:

1. The Ld. Chief Judicial Magistrate, Bongaigaon.
2. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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